नई दिल्ली ढारा नौकरियों के लिए विदेश भेजे जा रहे उड़ीसा के गरीब अभिका को चालू वर्ष के दौरान उत्प्रवास प्रमाण पत्र नहीं दिये गर्थ हैं ; ग्रौर

(ख) यदि उनर्युक्त भाग (क) का उत्तर 'हां'' हो तो उसके क्या कारण हैं तथा किन संगत नियमों के श्रंतर्गत मंत्रालय ने उन्हें उत्प्रवास प्रमाण पत नहीं दिये हैं ?

अम मंत्रालय के राज्यमंत्री (श्री पी॰ ए॰ संगमा): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Foreign Fundg

2170. SHRI SAMAR MUKHERJEE: Will the 1 minister of HOME AFFAIRS be pleased to state:

(a) whether the institutions namely Vidushak Karkhana, Shahdol, Ma-dhya Pradesh[^] Social Action for Rural and Tribal Inhabitants of India (Sar-thi), Panchmatal District, Gujarat, Vivekananda Adivasi Kalyan Samiti, Village Chantyagara, Bankura District, West Bengal and Sewa, Ahmeda-bad have been receiving foreign contributions under the Foreign Contri-. bution (Regulation) Act, 1976 during, the period 1981 to 1984.

(b) if so, the amount received by these institutions, year-wise; and

(c) the countries from where the funds have originated and the names of the organisations who have contributed to the funds?

THE MINISTER OF STATE ?N THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE Hf THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDA-MBARAM): (a) Sewa, Ahmedabad has reported the receipt of foreign contribulion under the Foreign Contribution (Regulation) Act, 1976 during the period from 198i to 1984, Vidushak Karkhana, Shahdol, Madh. ya Pradesh Social Action for Rural and Tribal Inhabitants of India (Sar-thi), Panchmatal District, Gujarat; Vivekananda Adivasi Kalyan Samati, Village Chantyagara, Bankura District, West Bengal have not reported the receipt of contributions during the above period.

(b) and (c) Information is annex, ed. [See Appendix CXLI, Annexure No. 99].

Foreign Funds received by various Organisations

2171. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total amount of foreign funds which have been received by various organisations under the Foreign Contribution (Regulation) Act, 1976 in the years 1983 and 1984; and

(b) what is the break-up of these amounts from each foreign country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OP STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDA-MBARAM): (a) According to tb_e information available with us regarding foreign funds received by various organisations under the Foreign Contribution (Regulation) Act, 1976 follow ing amount were received in the country in the years 1983 and 1984:

1983... Rs. 264. 22 crores.

1984... Rs. 253. 98 crores.

(b) Information is annexed. [See Appendix CXLI, Annexure No. 100].

Fixing of Cardamom Price

2172. SHRI R. T. GOPALAN- Will the Minister of COMMERCE be plea sed to state: